

(1)

23/6/93

None for the applicant.

Mr. V.S. Gurior - Counsel for the respondents.

May be listed on
25/6/93 to give other
opportunity to counsel appear
for the applicant to ~~present~~ ^{appear} ~~in person~~.

CKrishna
(Gopal Krishna)
Judi-Member

B. B. Mathur
(B.B. Mathur)
Adv-Member

25/6/93

None for the applicant.

Mr. V.S. Gurior - Counsel for the respondents.

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None was present on

behalf of the applicant

on the last date 23/6/93 also.

The O.A. is accordingly
dismissed in default.

CKrishna
(Gopal Krishna)
Judi-Member

B. B. Mathur
(B.B. Mathur)
Adv-Member

12/7/93

Order on
vide 5184 &
5185
date 29-7-93
filed on
12/7/93